

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (d) The required information is being collected.

(e) and (i) Service connections are sanctioned by competent authorities purely in the interest of service. Service telephones are also provided as a part of an agreement with the Service Unions.

Lowering of charges for money orders

3951. SHRI V. HANUMANTHA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the problems of poorer and lower income groups who have to pay increasingly higher money order charges;

(b) whether better technology, telex and fax have not actually reduced the costs of transmitting and delivering money orders; and

(c) steps being taken to pass on the benefits of technology and lower costs to the public?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) M.O. commission is charged at the rate of Re. one for every sum of Rs. 20/- or fraction thereof. There has been no change in the rate after June 1990. Having regard to the fact that Money Orders are paid at the door of the payee even in the remote villages, together with the written communication of the remitter and acknowledgement of the payee furnished to the remitter, it cannot be said that the charges are high even for the lower income groups.

(b) and (c) At present, Money Orders are transmitted as any other postal article and no technology is utilised. While transmission of Money Orders by technologically advanced

means may result in reduction of operational costs of the Department, the scheme for transmission of money orders in certain areas of the country through satellite which has been approved by Government is still in the process of implementation. It is too early at this stage to consider its implementation in terms of commission charged on Money Orders.

Misuse of STD facility by Telephone Exchange Staff

3952. SHRI V. HANUMANTHA RAO: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the increasing misuse of STD facility, leading to abnormally high bill for subscribers;

(b) whether it is a fact that a substantial percentage of such misuse occurs at the exchange level;

(c) the steps being taken to prevent such misuse at exchange level; and

(d) instances of disciplinary action taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Instances of misuse of STD facility have come to the notice of the Government.

(b) Investigation into the complaints of misuse of STD facility reveal that misuse can be within the exchange or at the subscribers' premises or outside the Exchange in the external plant.

(c) Surprise inspections by the vigilance and supervisory staff have been intensified.

Subscribers are being encouraged to use Dynamic STD barring facility in Electronic Exchanges.

(d) Officials found indulging in the misuse of the STD facility in Hyde-

rabacl, Ahmedabad, Delhi and Borr. bay have been apprehended and dis-ciplinary action has been initiated against them.

“फ्लैचार्ज पे टेलीफोन” के उपभोक्ताओं द्वारा बिलों का भुगतान न किया जाना

3953. श्री राम सिंह राठवा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में “पे-टेलीफोन” के उपभोक्ताओं ने पिछले कई महीनों में टेलीफोन बिलों का भुगतान नहीं किया है ;

(ख) यदि हाँ, तो इसके क्या कारण हैं ;

(ग) बिलों की बकाया राशि का एजेंसी-वार ब्यौरा क्या है ; और

(घ) बकाया राशि की वसुली के लिए सरकार ने क्या प्रयास किए हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री सुखराम) : (क) से (घ) सूचना संबंधित एकक से मांगी गई है और उसे यथाशीघ्र सदन-पटल पर रख दिया जाएगा ।

ग्रामीण क्षेत्रों में लगाये गये सार्वजनिक टेलीफोन

3954. श्री राम सिंह राठवा : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्रामीण क्षेत्रों में लगाए गए सार्वजनिक टेलीफोन (पीओपीओपीओ) एक-एक महीने तक खराब रहते हैं ; और

(ख) यदि हाँ, तो उसका ब्यौरा क्या है और टूटि के शीघ्र ठीक न कराये जाने के क्या कारण हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री सुखराम) : (क) और (ख) ग्रामीण क्षेत्रों में खराब सार्वजनिक टेलीफोनों को ग्राम-तौर पर उचित समय पर ठीक कर दिया जात है । तथापि, कभी-कभी ‘लांग ऑपन वायर अल इन्वेंटो’ के जरिए प्रदान किए गए सार्वजनिक टेलीफोन काफी समय तक खराब पड़े रहते हैं क्योंकि ये टेलीफोन लाइनें प्राकृतिक आपदाओं से शीघ्र प्रभावित होती हैं और इनकी चोरी होने की गुंजाइश भी अधिक होती है । ऐसी सार्वजनिक टेलीफोनों का कार्य-निष्पादन सुधारने के लिए विश्वसनीय “मल्टी एक्सेस रूरल रेडियो सिस्टम (एमएआरआर)” का दूरसंचार नेटवर्क के अंतर्गत उत्तरोत्तर रूप से पुनः स्थापित किया जा रहा है ।

उत्तर प्रदेश के ग्रामीण क्षेत्रों में टेलीफोन केन्द्रों का स्थापित किया जाना

3955. श्री ईश बल यादव : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1992-93 के वर्ष के दौरान, उत्तर प्रदेश के ग्रामीण क्षेत्रों में टेलीफोन केन्द्र स्थापित किए जाने का काम इस संबंध में निर्धारित किए गए लक्ष्य से पीछे चल रहा है ;

(ख) यदि हाँ, तो इस संबंध में ब्यौरा क्या है ; और

(ग) सरकार द्वारा लक्ष्य प्राप्त न किए जाने के क्या कारण हैं ?

संचार मंत्रालय के राज्य मंत्री (श्री सुखराम) : (क) जी नहीं । 1992-93 के दौरान 41 नए टेलीफोन एक्सचेंज संस्थापित किए जाने की योजना है जिसमें से 26-3-93 तक 40 टेलीफोन एक्सचेंज खोले जा चुके हैं और 31 मार्च, 1993 तक शेष एक टेलीफोन एक्सचेंज चालू किए जाने की संभावना है ।

(ख) और (ग) प्रश्न नहीं उठते ।